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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/2016
NAME OF THE PETITIONER(S) : C. Giridharan & another
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited &
3 others
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01.	Cs. Gopi Narayanan Yadav	Pcs for R2	
2.	AR. RAMANA THAN	Cm for Petition	

ORDER

Shri AR Ramanathan, counsel for petitioners present. Shri C S Gopi Narayanan Yadav, PCS representing R2 present. This matter relates to TCP 151/2016. This Bench takes judicial notice of the fact that the affidavit alongwith resignation of R3 and two blank forms No.SH4 are already placed on record in the connected matter. In view of this, the counsel for R2 & R3 is directed to get the personal guarantee of the petitioners released and file report to this Bench. Put up on **16.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)